

[Print](#)**Defective Case Register from 2026-02-24 to 2026-02-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/5794/2026	SUDHANSU PRASAD MAHAPATRA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Date of FIR in Index not correct. 2. Reference certificate not furnished.
2	D-CRLMC/5615/2026	BISWAJIT MOHANTY	2026-02-24	30-OTHER DEFECT (IF ANY) 1. As per impugned order under Annexure-3, the name of the Lower court does not tally with prayer of the petition
3	D-ABLAPL/5864/2026	RAJESH KUMAR MAHAPATRA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. H.C B.A M.W. S Rs 50/- to be paid in V>Nama
4	D-BLAPL/5845/2026	JANAKI KANTA MAHAPATRA	2026-02-24	page no.16 not legible
5	D-BLAPL/5839/2026	ACHYUTANANDA PATTANAIK	2026-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-BLAPL/5640/2026	MANAS KUMAR CHAND	2026-02-24	30-OTHER DEFECT (IF ANY) Case pending before the Lower Court incorrectly mentioned in petition.
7	D-CRLMC/5547/2026	JYOTIRMAYA SAHOO	2026-02-24	30-OTHER DEFECT (IF ANY) 1. As per impugned order dated 14.05.2025 under Annexure-1 does not tally with Synopsis and para-1 of the petition.
8	D-CMP/7643/2026	SUSHANTA KUMAR PRADHAN 2	2026-02-24	page no.21 partially neat and dtd.23-9-2016 in index not found in annex.5.
9	D-CRLMC/5591/2026	MOHAMMED FARADISH	2026-02-24	30-OTHER DEFECT (IF ANY) 1.Name of P.S.under Annexure-1 does not tally with cause title.
10	D-WP(C)/7550/2026	UPASANA BAL	2026-02-24	1. page no.3 Annex.1 and para sl. nos.1 to 4 of petition are not available.2. sl. no.1 of affidavit not properly furnished
11	D-WP(C)/7394/2026	PRAFULLA KUMAR LENKA	2026-02-24	30-OTHER DEFECT (IF ANY) Annex- nos. 2 9 and 13 not neat and legible.
12	D-WP(C)/7745/2026	KSHIROD KUMAR ROUT	2026-02-24	Page no. 19 partly neat
13	D-WP(C)/7742/2026	PADMANAV BHUTIA	2026-02-24	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) C.fee of Rs.12/- to be paid in cause title.
14	D-CONTC/8094/2026	ADV.	2026-02-24	1. Name, Designation and present Address of the proforma opp. party not furnished in cause title.

15	D-ABLAPL/5823/2026	BIJAYA KUMAR RAGADA	2026-02-24	30-OTHER DEFECT (IF ANY) i) paragraph sl no. 5 repeated in the petition.ii) Paragraph sl. no. not correct in affidavit.
16	D-CRLMP/5719/2026	GOPINATH MISHRA	2026-02-24	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
17	D-ABLAPL/5797/2026	SMRUTI RANJAN RAO	2026-02-24	30-OTHER DEFECT (IF ANY) Annexure 02 Not legible.
18	D-RSA/1777/2026	SUSANTA KUMAR JETHY	2026-02-24	1. Age of the appellant not correct as per annex.2. and sl. no.4 repeated in page no.3 of I.A. no.116/2026.2.Valuation of the appeal and court fee payable not correctly furnished.
19	D-ABLAPL/5814/2026	DAMAN KUMAR SAHU	2026-02-24	30-OTHER DEFECT (IF ANY) Page No.03 not available in petition .
20	D-CRLMP/5079/2026	SATYA NARAYAN MISHRA 4	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-BLAPL/5802/2026	SAMARESH PATTANAIK	2026-02-24	30-OTHER DEFECT (IF ANY) 1.In Index, Page marking not done correctly in respect of Annexure-3
22	D-CRLMP/5090/2026	SASHIBHUSAN DAS	2026-02-24	PAGE NO.11 and 18 NOT LEGIBLE
23	D-BLAPL/5726/2026	RAKESH BEHERA	2026-02-24	30-OTHER DEFECT (IF ANY) Paragraphs incorrectly mentioned in petition as well as declaration of affidavit
24	D-BLAPL/5727/2026	RAKESH BEHERA	2026-02-24	30-OTHER DEFECT (IF ANY) Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit.
25	D-ABLAPL/5956/2026	ROHIT RANJAN RAY	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Court Fee of Rs.3 not paid on Affidavit.
26	D-EXP/4088/2026	PUJARANI MUDULI	2026-02-24	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. C.copy of order not in proper place
27	D-RSA/6650/2026	KISHORE KUMAR MISHRA	2026-02-24	1. Court Fee Rs.2835/- Payable Not Paid. 2.C.fee Payable not furnished.3.Put up for further S.R after payment of C.Fee for computing the period of limitation.
28	D-ABLAPL/5898/2026	BHARAT JALLI	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Page marking not done correctly in Annexure-1, After page 19 it marked as page 21 .Accordingly in Index page marking to be modified
29	D-ABLAPL/5955/2026	SANGRAM DALUA	2026-02-24	30-OTHER DEFECT (IF ANY)

				1. Name of Informant appearing in Para 3 be redacted. Resubmit for SR after removal of Defect.
30	D-CONTC/3942/2026	SUDHANSU SEKHAR JENA	2026-02-24	GENEALOGY OF PETITIONER FILED IN DEATH CERTIFICATE ON 10.02.2026 IS REVERSECONTC.PETITION.PUT UP FOR SR AFTER REMOVAL OF DEFECT
31	D-WP(C)/7437/2026	SMITA RANJAN PATNAIK	2026-02-24	1.D.C.Fee of Rs.6/- to be paid on C.T.
32	D-WP(C)/7878/2026	KSHIROD KUMAR SAHOO	2026-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Complete Address Of The Opp.Party No.2..Not Furnished.
33	D-ABLAPL/5953/2026	ARUN KUMAR BEHERA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Page marking of Annexures in Date Chart not correct.
34	D-CRLREV/5595/2026	BIKRAM CHANDRA GHADAI	2026-02-24	1. Name of the court and name of party not furnished in the impugned order.2. Good ground certificate not furnished.
35	D-WA/7556/2026	TARANANDA PATTANAYAK	2026-02-24	1. i) Synopsis and date chart are not page marked in Index. ii) Para no 7 repeat in appeal memo. iii) wp(c) no. and date of order not mention in being aggrieved para. iv) wp (c) no. not mention in prayer. v) Day of delay left blank in prayer of I.A. no. 820/2026. vi) Para no. not correctly furnished in declaration of I.A. no. 821/2026.
36	D-RSA/4974/2026	SAMBEET PATTANAYAK	2026-02-24	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. (b) Appellate Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid.
37	D-EXP/7827/2026	RANJIT MOHANTY	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-CONTC/7384/2026	ADV.	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Reference certificate not furnished. 2. WP(C) case number not correctly furnished in Date chart.
39	D-ABLAPL/5782/2026	HAREKRUSHNA DASH	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Name of father of Deponent in Sl.2 of Affidavit not correct.
40	D-EXP/7829/2026	RANJIT MOHANTY	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-EXP/7825/2026	RANJIT MOHANTY	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-ABLAPL/5786/2026	HAREKRUSHNA DASH	2026-02-24	1. Date of FIR in Date Chart not correct. 2. Name of father of Deponent in Sl.2 of Affidavit not correct.

43	D-WP(C)/7576/2026	SAROJANANDA MISHRA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Put up for S.R.after filing a Copy of order dated 24.05.2024 under Annexure-9
44	D-EXP/7826/2026	RANJIT MOHANTY	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/7551/2026	MD.AKHTER RAZA KHAN	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Petition along with Annexures not correctly paginated in Index.Put up for further S.R.
46	D-ABLAPL/5841/2026	PRAVASH CHANDRA JENA	2026-02-24	i) Page nos.10 11 12 14 15 16 18 19 and 22 not neat
47	D-ABLAPL/5785/2026	HAREKRUSHNA DASH	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Name of father of deponent in Sl.2 of Affidavit not correct. 2. Date of FIR in Date Chart not correct.
48	D-ABLAPL/5780/2026	HAREKRUSHNA DASH	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Name of father of Deponent in Sl.2 of Affidavit not correct.
49	D-WPCRL/5954/2026	ATUL TRIPATHY	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) PAGE NO.17 INADVERTENTLY PAGINATED AFTER PAGE NO.16 2.IN PAGE NO.10 OF AFFIDAVIT ,FACTS OF SL. NO.4 IS WRONG 3.ABOVE ALL QUESTION OF MAINTAINABILITY OF THIS PETITION AS WPCRL
50	D-MACA/2883/2026	GOKULANANDA SAHU	2026-02-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. further SR after correction of valuation at present petition as well as consolidated petition with prayer
51	D-ABLAPL/5830/2026	SURSESH CHANDRA PRADHAN	2026-02-24	30-OTHER DEFECT (IF ANY) i) Year of the G.R. case in synopsis not tally with cause title
52	D-ABLAPL/5840/2026	BIBHU PRASAD MOHANTY	2026-02-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
53	D-MACA/2869/2026	GOKULANANDA SAHU	2026-02-24	1-COURT FEE IS DEFICIENT. 1. Court Fee OF Rs. 2050/ payable ,paid 12/ rest amount to be paid, 2. date of judgement incorrect at index,book mark,para-1

54	D-BLAPL/5657/2026	PRAMOD KUMAR BOHIDAR	2026-02-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Parents name of the victim be redacted from para -3 and para-4 of the petition.ii) For further S.R. after filing of C.Copy of Rejection order.
55	D-ABLAPL/5842/2026	SAILAZA NANDAN DAS	2026-02-24	30-OTHER DEFECT (IF ANY) i) Page nos.27 to 30 not neat.
56	D-CRLMC/5492/2026	ASIT KUMAR JENA	2026-02-24	1. Name of the petitioner not correctly furnished in date chart.
57	D-CRLMC/5525/2026	ASHOK KUMAR JENA	2026-02-24	1. Name of the PS and PS case number not furnished in the petition
58	D-ABLAPL/5836/2026	SK JONED FAIZ	2026-02-24	30-OTHER DEFECT (IF ANY) i) Date of F.I.R. not correct in para-5 of the petition.ii) Paragraph sl. no. not correct in affidavit.
59	D-FAO/7922/2026	PRAKASH KUMAR MOHANTY	2026-02-24	30-OTHER DEFECT (IF ANY) Period of Delay 87 days
60	D-CRLMC/5015/2026	JUGALA KISHORE PANDA	2026-02-24	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Date of order not correctly furnished Sl. no.5 in Index, Date chart, para no.6 7 8 and Prayer of the petition
61	D-ABLAPL/5781/2026	HAREKRUSHNA DASH	2026-02-24	1. Name of father of Deponent mentioned in Sl.2 of Affidavit not correct.
62	D-CRLMA/31248/2025	SANJAY KUMAR BEHERA	2026-02-24	Put up for SR after filing of c. copy of impugned order.
63	D-WP(C)/7948/2026	SATYABRATA DASH	2026-02-24	1. Page Nos.32 33 (Annexure-9.) As Per Index Not Available.
64	D-ABLAPL/5789/2026	SUBASH CHANDRA ACHARYA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Pages in Ann.1 not chronologically filed. Page 6 and 8 are same. Page marking be corrected after proper filing of Ann.1 and Index be corrected accordingly. 2. Ann.1 page 9 not legible. Resubmit for SR after removal of defects.
65	D-BLAPL/5793/2026	DEVASHIS PANDA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 13 not legible.
66	D-CONTC/7546/2026	ADV.	2026-02-24	Put up for SR after filing of representation of Supdt. of police Bhadrak / postal receipt of Bhadrak.
67	D-ABLAPL/5790/2026	HAREKRUSHNA DASH	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Index and Synopsis not signed.
68	D-WP(C)/7960/2026	STHITI DAS	2026-02-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
69	D-WP(C)/7828/2026	SANJIB MOHANTY	2026-02-24	Name of opp.no.2 not correctly furnished.

70	D-WP(C)/7946/2026	STHITI DAS	2026-02-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
71	D-WP(C)/7942/2026	STHITI DAS	2026-02-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-WP(C)/7955/2026	STHITI DAS	2026-02-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-WP(C)/7951/2026	STHITI DAS	2026-02-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
74	D-WP(C)/7475/2026	STHITI DAS	2026-02-24	14-NOT PROPERLY INDEXED.
75	D-CRLMP/5671/2026	ASHOK KUMAR MOHAPATRA	2026-02-24	17-REFERENCE CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Fathers name of the opp. party no.2 not furnished in cause title. 2. 2nd line of the cause tile not correctly furnished. 3. page no.11 not legible. 4. Page no.23 Annex-3 not exhibited
76	D-WP(C)/7487/2026	RABI NARAYAN BEHERA	2026-02-24	Page 35 to 37 not neat and legible.
77	D-WA/7558/2026	ADYASIDHI MISHRA	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) Status of the parties not furnished. ii) Date of order wrongly mention in cause title. iii) Para no. 3 repeat. iv) Legible copy of page no. 28 to 37 68 69 83 126 to 140 143 are to be filed. v) High court rule wrongly mention in I.As.
78	D-WP(C)/7486/2026	AKSHAYA KUMAR NAYAK	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Address of opp.no.1 not furnished
79	D-CMAPL/3454/2026	KRISHNA CHANDRA SAHU	2026-02-24	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
80	D-WP(C)/7844/2026	ASIT KUMAR DASH	2026-02-24	30-OTHER DEFECT (IF ANY) Page no.32 not filed.
81	D-WP(C)/7541/2026	SUKANTA KUMAR DALAI	2026-02-24	1. As per annex.3 annex. mark in prayer not correct.
82	D-WP(C)/8253/2026	LAXMINARAYAN PATEL	2026-02-24	1.Name of the Petitioner In Notice Vide Annexure-1 (Page Nos.12 To 14) Not tally with Cause Title.
83	D-WP(C)/7621/2026	BIBHUTI KESHARI BISWAL	2026-02-24	1.Copy Not Served on S.C (T)
84	D-WP(C)/7572/2026	LALATENDU SAMAL	2026-02-24	1.Advocate for the Petitioner Not Signed on the V>Nama.
85	D-WP(C)/7539/2026	SUKANTA KUMAR DALAI	2026-02-24	Annexure not correctly mentioned in both petition

86	D-WP(C)/7543/2026	UPASANA BAL	2026-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Para Sl. no.11 not mentioned in the petition . 2. Paragraphs not correctly furnished in I.A.
87	D-WP(C)/7770/2026	SATYA RANJAN PATI	2026-02-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-BLAPL/5772/2026	JYOTIRMAYA SAHOO	2026-02-24	30-OTHER DEFECT (IF ANY) 1. A. Fee of Rs.1.65 not paid on Ann.2.
89	D-WP(C)/7559/2026	SANJAY KUMAR DAS	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-WP(C)/7578/2026	NILAMADHAB SARKAR	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. As per record, Annexure-4 not properly page marked in Index
91	D-BLAPL/5711/2026	SOUMYA RANJAN DAS	2026-02-24	30-OTHER DEFECT (IF ANY) Annexure-3 not mentioned at page-16.
92	D-BLAPL/5731/2026	SUSHANTA KUMAR JOSHI	2026-02-24	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
93	D-ABLAPL/5917/2026	GOUTAM KUMAR ACHARYA	2026-02-24	page nos. 14 and 15 partially legible.
94	D-ABLAPL/5910/2026	BIKASH KARNA	2026-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration.
95	D-WP(C)/7669/2026	SIDDHART PRASAD MISHRA	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Year of M.A.C.case No. under Annexure-7 does not tally with prayer of the I.A.
96	D-BLAPL/5712/2026	SOUMYA RANJAN DAS	2026-02-24	30-OTHER DEFECT (IF ANY) Case pending before the Lower Court incorrectly mentioned in petition.
97	D-RVWPET/8327/2026	SUSANTA KUMAR LENKA	2026-02-24	Put up for SR after filing of c. copy of impugned order
98	D-CONTR/3908/2026	ADV.	2026-02-24	1.AS PER ORDER DTD.17.10.2025 PASSED IN CONTR.NO.18/2025 THIS CONTR. MAY BE REGISTERED AS CONTC.2. NAME OF OPP.NO.1 NOT MENTION
99	D-CRLMC/5552/2026	DEBASNAN DAS	2026-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. As per impugned order under Annexure-2, the name of the Lower court not mentioned in Synopsis and petition.2. Age of the deponent in affidavit does not tally with cause title
100	D-WP(C)/7545/2026	SUKANTA KUMAR DALAI	2026-02-24	1. page mark not correctly furnished in index.2. Annex.3 not furnished in petition and I.A. prayer.

101	D-CRLMA/5438/2026	GIRIJA SANKAR NAYAK	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Provision of law not correctly furnished. ii) Para no. not correctly furnished in declaration.iii) Set a side wrongly mention in para no. 4 5 and prayer. iv) Revision wrongly mention in petition. vi) Status of the Icc case wrongly mention in petition.
102	D-CRLMP/5569/2026	SATYABRATA DASH	2026-02-24	1. Annexures to be kept in closed cover.
103	D-ABLAPL/5787/2026	HAREKRUSHNA DASH	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Index not signed. 2. Synopsis not page marked. 3. GR Case No. mentioned in Para 3 not tally with CT and Prayer.
104	D-CRLMC/5558/2026	DEBASNAN DAS	2026-02-24	30-OTHER DEFECT (IF ANY) 1. As per impugned order under Annexure-2,the name of the Lower court does not tally with Synopsis.
105	D-ABLAPL/5923/2026	JYOTIRMAYA SAHOO	2026-02-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
106	D-WP(C)/8035/2026	ARUN KUMAR PATRA	2026-02-24	Name of the petitioner mentioned in cause title affidavit not tally with v.nama and I.A
107	D-BLAPL/5702/2026	SACHIDANANDA PADHEE	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Page marking not done correctly in respect of Annexure-7. 2. After page 53 ,two pages not page marked.
108	D-WP(C)/7109/2026	BIKRAM CHANDRA GHADEI	2026-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit not signed by the deponent.Affidavit not mentioned on page no. 6.
109	D-BLAPL/5708/2026	ARUPA NANDA DAS	2026-02-24	30-OTHER DEFECT (IF ANY) 1. Page no 10 to 12 not legible
110	D-CRLMC/5600/2026	DEBENDRA NARAYAN PATTANAIAK	2026-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Date of order under Annexure-3 does not tally with cause title.2. As per impugned order under Annexure-3, the name of the Lower court does not tally with Synopsis and petition.3. Address of the Opp.Party no.1 not furnished in the cause title.Put up for further S.R.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-02-2026 (CASES FILED BEFORE 2024)

Filing Number	Case Number	Advocate for Petitioner/Caveator	Defective Report
MAPL/474/2023	CMAPL/474/2023	M/S S.K.MOHANTY, S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,B.R.PATTNAYAK,J.BISWAL	OTHER PUT U FOR S AFTE FILIN C.CO IMPU ORDE